

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	CRL.R.P. 10014/2018 (ARGUMENTS) IA/1/2018		Y.N.Gangadhar Vs M. Madhushree	S.V.S
(CRL.R.P./0010014/2018)				
: CRL.R.P./0010014/2018				
2	CRL.R.P. 10016/2018 (ARGUMENTS)		B. C. Shanthappa Vs Nethravathi	Krishnamurthy.B.G K.N.G
3	CRL.A 10021/2018 (ARGUMENTS) IA/1/2018		K. Thimmegowda Vs Govindaiah.K.R	Krishnamurthy.B.G Shivakumara
4	CRL.A 10027/2018 (ARGUMENTS) IA/1/2018		Nazeer Ulla Vs Jagadeesh.S.J	Krishnamurthy.B.G U.R
5	CRL.R.P. 10038/2019 (ARGUMENTS) IA/1/2019		R.S. Channegowda Vs Gangamma	B.P.Rajendraprasad Somasundar S
6	CRL.A 10016/2019 (ARGUMENTS) IA/1/2019		Sazain Enterprises Vs Khuhuddus Sab	Fouzia Khanam Ramaswamy Iyengar K.S
7	SC 10003/2019 (ORDERS)		State by Honnavalli Police Vs Krishnamurthy	PP Fouzia Khanam
8	CRL.R.P. 10034/2019 (ORDERS)		Manjegowda Vs STATE BY TIPTUR RURAL POLICE	Jagadeesh.B.D
9	CRL.R.P. 10037/2019 (ORDERS)		Vinay D.R. Vs State by Chikkanayakanahalli Police	Jagadeesh.B.D
10	CrI.Misc. 10272/2020 (ORDERS)		Lingaraju T.J Vs STATE BY TIPTUR RURAL POLICE	Vidhyadhara.B.K Public Prosecutor
11	CRL.R.P. 10020/2020 (To produce documents) IA/1/2020		Somashekar Vs The Taluk Executive Magistrate, Chikkanayakanahalli	Sathish.B
<u>11.00 AM to 02.00PM</u>				
12	CrI.Misc. 10279/2020 (NOTICE)		Shivanna Vs STATE BY TURUVEKERE POLICE	Sathish.B Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	CRL.A 10005/2018 (ARGUMENTS)		K.Rathnamma Vs P.V.Santhosh Kumar	BGK
14	CRL.A 10008/2018 (ARGUMENTS) IA/1/2018		K.S.Shreenivas Vs K. B. Ravi	MRP Krishnamurthy.B.G
(CRL.A/0010008/2018)				
: CRL.A/0010008/2018				
15	CRL.A 10006/2019 (ARGUMENTS) IA/1/2019		R. Puttaswamy Vs Ganesh B.N.	Jagadeesh.B.D Shivakumara
16	CRL.A 10021/2017 (ARGUMENTS)		N.S.Satheesh Vs B.T.Nanjaiah	Krishnamurthy.B.G
17	CRL.A 10027/2017 (ARGUMENTS)		Mahaboob Vs Ravi Kumar	Krishnamurthy.B.G Jagadeesh.B.D
(CRL.A/0010027/2017)				
: CRL.A/0010027/2017				
18	CRL.A 10009/2018 (ARGUMENTS) IA/1/2018		B.N.Somashekar Vs T.S.Prakash	Krishnamurthy.B.G K.R. Dayananda
(CRL.A/0010009/2018)				
: CRL.A/0010009/2018				
19	CRL.A 10010/2018 (ARGUMENTS) IA/1/2018		B.C.Varadaraju Vs M.Renukappa	M.K.Dakshinamurthy
(CRL.A/0010010/2018)				
: CRL.A/0010010/2018				
20	CRL.A 10034/2018 (Respondent Arguments)		M.G. Somashekara @ Somashekaraiyah Vs D.B. Lakshmanagowda	Channakeshava.B.K M.R. Puttaraju
Cases listed below are adjourned due to Covid 19				
21	SC 10042/2019 (To furnish Surety)	04-12-2020	State by Dandinashivara Police Vs Shankarappa	PP Sathish.B
22	SC 10048/2019 (To furnish Surety)	04-12-2020	STATE BY TURUVEKERE POLICE Vs Narasimha	PP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	A.S. 10001/2013 (HEARING)		M.s Fiza Developers and Inter Trade Private Limited Vs Balaji Produce Companyy	Venu.C CNK
(A.S./0010001/2013)				
: A.S./0010001/2013				
2	M.V.C. 413/2018 (EVIDENCE)		Yogeesha Vs Raveesh	M.S.R B.R
3	M.V.C. 414/2018 (EVIDENCE)		Raju Vs Raveesh	M.S.R H.N.S
4	M.V.C. 510/2018 (EVIDENCE)		Bharath @ Bharathu Vs Venkata Prasad	Somasundar S
5	M.V.C. 511/2018 (EVIDENCE)		Shivagangamma Vs Managing Director, Karnataka State Road Transport Corporation	Nagesh.B.S A.M.U
6	M.V.C. 773/2018 (EVIDENCE)		Panchakshari Vs Ramesh Kumar	N.S.Anil S.S
7	R.A. 10036/2017 (ARGUMENTS)		C.B.JAGADEESHA Vs LATHA	B.P.Rajendraprasad
(R.A./0010036/2017)				
: R.A./0010036/2017				
8	M.V.C. 1124/2018 (ARGUMENTS)		Ranjith Vs Basavarajappa	H.R.K Yogananda.M.K
9	M.V.C. 756/2019 (hear on I.A)		Gangadhara Vs J.Parameshwara	Krishnamurthy.H.R B.K.C
<u>11.00 AM to 02.00PM</u>				
10	Civil Misc. 10003/2020 (NOTICE)		K.B.Jayashree Vs The Superintendent Engineer (Electrical)	Adarsh G.B
11	Civil Misc. 10004/2020 (NOTICE)		Yathish.M Vs The Superintendent Engineer (Electrical)	Adarsh G.B

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Civil Misc. 10005/2020 (NOTICE)		Shivaprasad.M.S Vs The Superintendent Engineer (Electrical)	Adarsh G.B
13	Civil Misc. 10006/2020 (NOTICE)		Chandrashekaraiah. K.T Vs The Superintendent Engineer (Electrical)	Adarsh G.B
14	Civil Misc. 10007/2020 (NOTICE)		Nanjundaiah Vs The Superintendent Engineer (Electrical)	Adarsh G.B
15	P and SC 10019/2020 (HEARING)		Nilamma Vs Nil	Somasundar S
16	Civil Misc. 158/2013 (EVIDENCE)		RANGAMMA Vs THE EXECUTIVE ENGINEER (KPTCL)	Rajanna. T M.S.S
(Civil Misc./0000158/2013)				
: Civil Misc./0000158/2013				
17	Civil Misc. 10003/2017 (EVIDENCE) IA/2/2017 IA/1/2017		N.R.Kumaraswamy Vs N.R.Tejaswikumar	BHD
(Civil Misc./0010003/2017)				
: Civil Misc./0010003/2017				
18	M.V.C. 1215/2018 (Respondent evidence)		B.N. Basavaraja Vs Bharath M.S	H.R.Krishnamurthy
19	R.A. 10003/2019 (FOR ENQUIRY) IA/1/2019		S. Chandrashekaraiah Vs Special Land Acquisition Officer, C.N.G Tumkur	K.N. Kumaraswamy
20	R.A. 10029/2019 (Respondent Arguments) IA/1/2019		T.S. Shankaramma Vs Sharadamma	Sreedhara.N.N
21	M.V.C. 758/2019 (Respondent evidence)		Renuka.D.B Vs Kumara Alias Kumaraiah	Krishnamurthy.H.R
Cases listed below are adjourned due to Covid 19				
22	M.V.C. 346/2020 (written statement of R2)	04-12-2020	Shankaraiah Vs Balu Prakash	Rajendra Prasad B P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	R.A. 10001/2020 (NOTICE) IA/1/2020	09-12-2020	Sarojamma Vs Susheelamma	Venu.C
24	Civil Misc. 10001/2020 (NOTICE)	09-12-2020	B.C.Nagesh Vs B.C.Ravishankar	Udayakumar T.K
25	R.A. 10007/2020 (NOTICE) IA/1/2020	09-12-2020	Gangadhara Vs D.S. Nagarathna alias Nalina	G.R. Srinivasa
26	P and SC 10009/2020 (NOTICE)	09-12-2020	Nagarathna Vs Venkatamma	Nagabhushan T.N
27	M.V.C. 1400/2019 (await notice)	09-12-2020	Sheelavathi Vs C.N.Yogeesh	Rajakumar K
28	M.V.C. 1532/2019 (await notice)	09-12-2020	Deepak.R.M Vs S.H.Bharpur Singh	Krishnamurthy H R
29	R.A. 10002/2019 (await records) IA/1/2019	19-12-2020	H.S. Shankaraiah Dead by L.Rs. Vs Special Land Acquisition Officer, Tumkur	K.N. Kumara Swamy
30	R.A. 10004/2019 (await records) IA/1/2019	19-12-2020	H.S. Shankaraiah Dead by L.Rs. Vs Special Land Acquisition Officer, Tumkur	K.N. Kumaraswamy
31	R.A. 10005/2019 (await records) IA/1/2019	19-12-2020	H.S. Shankaraiah Dead by L.Rs. Vs Special Land Acquisition Officer, Tumkur	K.N. Kumara Swamy
32	R.A. 10006/2019 (await records) IA/1/2019	19-12-2020	H.S. Shankaraiah dead by LRs. Vs Special Land Acquisition Officer, Tumkur	K.N. Kumara Swamy
33	R.A. 10007/2019 (await records) IA/1/2019	19-12-2020	M.K. LIngappa Dead by L.Rs. Vs Special Land Acquisition Officer, Tumkur	K.N. Kumaraswamy
34	R.A. 10009/2019 (await records) IA/1/2019	19-12-2020	H.S. Kumaraiah Vs Special Land Acquisition Officer, Tumkur	K.N. Kumara Swamy
35	R.A. 10010/2019 (await records) IA/1/2019	19-12-2020	Channabasavaiah dead by L.Rs. Vs Special Land Acquisition Officer, Tumkur	K.N. Kumara Swamy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	EX 10071/2019 (await notice)	12-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Praveen	Ajay.B.N

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE (SR. DN.) & JMFC

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
			02.45 PM to 05.45PM	
1	R.A. 20/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		SUSHEELAMA Vs SMT.LALITHAMMA	M.R. GIRISH
2	M.A. 10/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		THIMMAPPA Vs HOMBALAMMA	S.SOMASUNDAR
3	Misc 3/2016 (ARGUMENTS)		A.Praveena Vs P.V.Prabakara	HL
(Misc/0000003/2016)				
: Misc/0000003/2016				
4	O.S. 26/2016 (ARGUMENTS)		S.R.Manjunathaswamy Vs Mahammad yunis	
(O.S./0000026/2016)				
: O.S./0000026/2016				
5	R.A. 34/2016 (ARGUMENTS)		Chandrashekaraiah Vs The Secretary, Nagaraghatta Grama Panchayath	
6	R.A. 56/2016 (ARGUMENTS)		Halkuraiah Vs H.N.Mallashetty	KSRI
(R.A./0000056/2016)				
: R.A./0000056/2016				
7	R.A. 62/2016 (ARGUMENTS)		Gayathree @ Shivagangamma her power of attorney holder S.Kumaraswamy Vs Revanasiddappa	KNG
(R.A./0000062/2016)				
: R.A./0000062/2016				
8	R.A. 67/2016 (ARGUMENTS)		Shivakumar Vs Appajachar	HL
(R.A./0000067/2016)				
: R.A./0000067/2016				
9	R.A. 71/2016 (ARGUMENTS)		H.L.Jagadeesh Vs H.L.Rajanna	SS
10	R.A. 28/2017 (ARGUMENTS) IA/1/2017		B. Lalithamma Vs Y.R. Somashekaraiah	
11	R.A. 31/2017 (ARGUMENTS)		Ramakka Vs Narasamma	
12	M.A. 5/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		Mohanlal.D.Thakur Vs M.C.Shivalingaswamy	CPS
(M.A./0000005/2017)				
: M.A./0000005/2017				
13	R.A. 44/2017 (ARGUMENTS)		Vishwanatha Vs Shashikala	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	R.A. 46/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		Mallikarjunaiah Vs Shashidhara	BGC
(R.A./0000046/2017)				
: R.A./0000046/2017				
15	R.A. 49/2017 (ARGUMENTS)		S.Jayamma Vs Kamalakshamma.S.	SS
(R.A./0000049/2017)				
: R.A./0000049/2017				
16	R.A. 50/2017 (ARGUMENTS) IA/1/2017		Shashikala Vs Renukarya	K.N.GURURAJ
17	R.A. 52/2017 (ARGUMENTS)		Syed Unnisa Vs Jayamma	TKU
(R.A./0000052/2017)				
: R.A./0000052/2017				
18	R.A. 60/2017 (ARGUMENTS)		Ningamma @ Lingamma Vs Gangamma	TKU
(R.A./0000060/2017)				
: R.A./0000060/2017				
19	R.A. 74/2017 (ARGUMENTS)		Nanjamari Vs Shankarappa	Udayakumar T.K
20	R.A. 83/2017 (ARGUMENTS) IA/1/2017		T. Sudha Vs N.K. Swamy	Fouzia Khanam
<u>11.00 AM to 02.00PM</u>				
21	ECA 1/2020 (Hear on IA.) IA/1/2020 IA/2/2020		Kumaraswamy aliyas Kumaraiah Vs Indiramma	J.S. Chandrappa
22	O.S. 15/2020 (NOTICE) IA/1/2020		Harish M.H. Vs R.S. Uma mahesh	Udayakumar T.K
23	P and SC 1/2011 (Further Chief of PW.)		NEELA Vs SHANKAREGOWDA	H.P. MAHALINGAPPA
24	M.V.C. 272/2017 (Further Chief of PW.)		B M CHETHAN KUMAR Vs HASEEN BANU	C.CHANNEGOWDA
(M.V.C./0000272/2017)				
: M.V.C./0000272/2017				
25	M.C. 46/2017 (Further Chief of PW.)		Shanthakumar.N Vs P.S.Swapna	KSRI
(M.C./0000046/2017)				
: M.C./0000046/2017				
26	O.S. 24/2017 (Cross of PW.)		Shubha.M. Vs Mahadevamma	
(O.S./0000024/2017)				
: O.S./0000024/2017				
27	M.V.C. 1348/2017 (Cross of PW.)		Siddabasappa Vs K.M. Sunil kumar	T.r. Chikkaranganna

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	L.A.C. 51/1995 (ARGUMENTS)		NINGAPPA Vs LAO	MK
29	R.A. 46/2010 (ARGUMENTS)		GOWRAMMA Vs K.NIJALINGAPPA AND OTHERS	T.N.NAGABHUSHAN
30	R.A. 5/2015 (ARGUMENTS)		MALLIKARJUNAIAH Vs 1INDIRAMMA.2C.KEERTHIKUMAR.3C.VANITHAKUMARI.	T.K. UDAYKUMAR
Cases listed below are adjourned due to Covid 19				
31	R.A. 92/2017 (ARGUMENTS) IA/1/2017 IA/2/2017	04-12-2020	Kantharaju Vs M.B. Rathnamma	K.N. Gururaja
32	R.A. 6/2018 (ARGUMENTS)	04-12-2020	H.V.Govindarajashetty Vs Shivashankaraiah	Udayakumar T.K
33	R.A. 14/2018 (ARGUMENTS)	04-12-2020	H.P. Harish Vs H.P. Usha	S. somasundar
34	R.A. 15/2018 (ARGUMENTS)	04-12-2020	M/S Sri.Malleswaraswamy Traders,by its Siddalingaradhaya Vs G.S.Lokesh	Ramaswamy Iyengar K.S
35	L.A.C. 6/2017 (Petitioner Evidence.)	15-01-2021	Gangadharaiah Vs Land Acquisition officer	
(L.A.C./0000006/2017) : L.A.C./0000006/2017				
36	L.A.C. 7/2017 (Petitioner Evidence.)	15-01-2021	Dr.Ramesh Babu Vs Land Acquisition officer	
(L.A.C./0000007/2017) : L.A.C./0000007/2017				
37	M.C. 25/2020 (NOTICE)	15-01-2021	Monica T.N Vs V.Jagdeesha @ Jagadeesha Vishwanath	Udayakumar T.K
38	M.C. 57/2020 (Await Mediation report.)	15-01-2021	Kusuma A. @ Anjali Vs Nil	K.N. Prasanna
39	M.V.C. 809/2014 (Cross of PW.)	15-01-2021	NASIM UNNISSA Vs OMPRAKASH	
40	M.C. 2/2018 (Further Chief of PW.)	15-01-2021	H.M. Shadakshari Vs S.N. Shyla	C. Channegowda
41	O.S. 22/2018 (Written statement)	15-01-2021	Vanaja Vs Rathnamma	Udayakumar T.K
42	O.S. 92/2019 (Written statement) IA/1/2019 IA/2/2019	15-01-2021	Sowmya B.C Vs Chandrashekaraiah	Venu.C
43	O.S. 99/2019 (Written statement)	15-01-2021	T.C. Manjunath Vs Siddagangamma	P. Nataraju
44	O.S. 42/2019 (LIST OF WITNESS AND DOCUMENTS) IA/1/2019 IA/2/2019	15-01-2021	K.S. Nischithapriya Vs K.V. Shivakumar	Manjunathaswamy.G.R

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	O.S. 52/2018 (Cross of PW.) IA/1/2018	16-01-2021	Rajendrakumar Vs Ravikumara	Udayakumar T.K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 620/2019 (SUMMONS)		State by Tiptur Town Police Vs Ravikumar G. Gandenne	APP
2	C.C. 667/2019 (SUMMONS)		State by Tiptur Town Police Vs Ramu G.	Person
3	C.C. 826/2019 (SUMMONS)		State by Tiptur Town Police Vs Mukthiyar pasha	APP
4	CrI.Misc. 174/2020 (Await Notice.)		Radhamani Vs C.M.C, Tiptur	Fouzia Khanam
5	CrI.Misc. 176/2020 (Await Notice.)		Manikanta Vs Commisisioner	B.N. Ajay
6	CrI.Misc. 178/2020 (Await Notice.)		Manikanta Vs Commisisioner, CMC	Ajay.B.N
7	P.C.R. 290/2020 (FIRST HEARING)		M/s Nandini Co-opetative Society Ltd. Tiptur Vs Gangamma. R	DV
8	P.C.R. 292/2020 (FIRST HEARING)		M/S Nandini Milk Producers Credit Co-operative Society Vs Satheesh. G.T	DV
9	C.C. 413/2018 (ARGUMENTS)		M/S Sasalu Channabasappa and sons, by S.V.Suryank Vs D.M.Jyothi Prakash	Nagabhushan T.N
10	CrI.Misc. 177/2020 (ORDERS)		Padma B.L. Vs The Registrar	Chandrappa B.G
11	CrI.Misc. 181/2020 (FIRST HEARING)		Assistant Commissioner of commercial taxes, Tiptur Vs H.R. Ravi Kumar	APP
Cases listed below are adjourned due to Covid 19				
12	P.C.R. 1/2020 (Sworn Statement)	15-01-2021	Sri. channabasaveshwara Swamy souhardha Pathina Sahakari Niyamitha by its Sunanda Vs Naveen Kumar	M.R. Girish

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13	P.C.R. 184/2020 (Sworn Statement)	15-01-2021	Sri. Srujanasheela Pattina Sahakara Sangha Niyamitha, Tiptur by its M. Bhagya Vs Yogish S	M.S. Jithendra Kumar
14	P.C.R. 185/2020 (Sworn Statement)	15-01-2021	Sri. Srujanasheela Pattina Sahakara Sangha Niyamitha, Tiptur by its M. Bhagya Vs H.M. Shivashankar	M.S. Jithendra Kumar
15	P.C.R. 186/2020 (Sworn Statement)	15-01-2021	Sri. Srujanasheela Pattina Sahakara Sangha Niyamitha, Tiptur by its M. Bhagya Vs K.S. Pooja	M.S. Jithendra Kumar
16	P.C.R. 206/2020 (Sworn Statement)	15-01-2021	SriShankaraVeerabhadreshwara Souharda CreditCo- OpSocietyLtd, Tiptur by its Authorized Signatory Vs Aksar Pasha	K.R. Dayananda
17	P.C.R. 278/2020 (Sworn Statement)	16-01-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Ravikumar A.N.	D. Vasanthkumar
18	P.C.R. 279/2020 (Sworn Statement)	16-01-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Vimalamma	D. Vasanthkumar
19	P.C.R. 280/2020 (Sworn Statement)	16-01-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Jagadeesh	D. Vasanthkumar
20	P.C.R. 281/2020 (Sworn Statement)	16-01-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Amjath Pasha	D. Vasanthkumar
21	P.C.R. 282/2020 (Sworn Statement)	16-01-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Naveenkumar S.J.	D. Vasanthkumar

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22	P.C.R. 283/2020 (Sworn Statement)	16-01-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Ramesh K.	D. Vasanthkumar
23	P.C.R. 284/2020 (Sworn Statement)	16-01-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Bharathkumar T.P.	D. Vasanthkumar
24	P.C.R. 291/2020 (Sworn Statement)	16-01-2021	M/s Nandini Co-opetative Society Ltd. Tiptur Vs Mehaboob Sab Ulla	DV
25	P.C.R. 295/2020 (Sworn Statement)	16-01-2021	M/S Nandini Milk Producers Credit Co-operative Society Vs Biregowda. H.D	DV
26	P.C.R. 296/2020 (Sworn Statement)	16-01-2021	M/S Nandini Milk Producers Credit Co-operative Society Vs Shashikala	DV
27	P.C.R. 297/2020 (Sworn Statement)	16-01-2021	M/S Nandini Milk Producers Credit Co-operative Society Vs Chandrashekar. B. Sagara	DV

PRL. CIVIL JUDGE AND JMFC, TIPTUR
Sri.Dasari Kranti Kiran
PRL. CIVIL JUDGE (JR. DN.) & JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 30/2015 (EVIDENCE)		K.B. CROSS P.S. Vs VISHWANATHA	
2	C.C. 281/2016 (EVIDENCE)		Tiptur Rural Police Station Vs Chappadi Siddaiah	
SS TO WITNESSES				
3	C.C. 1722/2015 (EVIDENCE)		K.B. CROSS P.S. Vs THIMMASHETTY J.K.	
4	C.C. 2370/2015 (EVIDENCE)		KIBBANAHALLI P.S. Vs SHIVA PRASAD	
5	C.C. 356/2016 (EVIDENCE)		Kibbanahalli Police Vs Umamanjunatha	
6	C.C. 870/2016 (EVIDENCE)		Tiptur Rural Police Station Vs Dhananjaya T.S.	
(C.C./0000870/2016)				
: C.C./0000870/2016				
7	C.C. 941/2016 (EVIDENCE)		Tiptur Rural Police Station Vs CHANDRAKUMAR	H.S.BASAVARAJU
(C.C./0000941/2016)				
: C.C./0000941/2016				
8	C.C. 474/2014 (Reissue B/w to CW)		TIPTUR RURAL P.S. Vs NAGARAJU	
9	C.C. 779/2014 (Reissue B/w to CW)		Q TOWN POLICE TIPTUR Vs PRABHAVATHI AND ANOTHER	
<u>11.00 AM to 02.00PM</u>				
10	C.C. 1263/2010 (SUMMONS)		T.B. CHANDRASHEKHAR Vs KANTHARAJU	T.N.NAGABHUSHAN M.K. DHAKSHINAMURTHY
11	C.C. 840/2016 (SUMMONS)		Tiptur Rural Police Station Vs Vedamurthy	
(C.C./0000840/2016)				
: C.C./0000840/2016				
12	C.C. 467/2014 (NOTICE)		K.B.CROSS POLICE Vs JAGADEESH	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	CrI.Misc. 134/2016 (Petitioner Evidence)		Vasanathakumari. S Vs M. Jayasimha Rao	
14	CrI.Misc. 141/2020 (Petitioner Evidence)		Lakshamma Vs The Thahsildar, Tiptur	Venu.C
15	C.C. 1488/2013 (EVIDENCE)		K.B.CROSS TIPTUR TQ. Vs MADHU @ SADA	
16	C.C. 2200/2014 (EVIDENCE)		RURAL P.S. TIPTUR Vs KARUNA ANOTHER	
17	C.C. 2506/2014 (EVIDENCE)		K.B. CROSS P.S. Vs AMJAD KHAN	
SS TO WITNESSES				
18	C.C. 497/2011 (EVIDENCE)		KIBBANAHALLI P.S. TIPTUR Vs KUMARSWAMY	S.SOMASUNDAR
Cases listed below are adjourned due to Covid 19				
19	C.C. 294/2016 (Re-Issue NBW to Accused)	22-12-2020	T.N. Chandrashekar Vs T. Huchegowda	NAGESH B.S.
(C.C./0000294/2016)				
: C.C./0000294/2016				
20	CrI.Misc. 221/2020 (NOTICE)	22-12-2020	Thammaiah Vs The Thahsildar, Tiptur	Mallikarjunaiah.B
21	C.C. 335/2015 (Cross of PW1)	22-12-2020	MS SRIRAMA TRANSPORT FINANCE CO. LTD TIPTUR KUMARASWAMY Vs SHIVAKUMARASWAMY.N	DAYANANDA.K.R.
22	C.C. 1334/2015 (Cross of PW1)	22-12-2020	CHANDRAHAS. K. SHET Vs GANGADHARAIHAH. M	K.S. RAMASWAMY IYENGAR
23	C.C. 2272/2015 (Cross of PW1)	22-12-2020	HARISH H.S Vs VELU M	T.R.YOGISH
24	C.C. 593/2016 (Cross of PW1)	22-12-2020	T.S. Shekhar Vs Parameshaiah	
(C.C./0000593/2016)				
: C.C./0000593/2016				
25	C.C. 1027/2016 (Cross of PW1)	22-12-2020	S.M. Udayakumar Vs M.R. Prabhuswamy	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	C.C. 1148/2016 (Cross of PW1)	23-12-2020	Sunil H J Vs Shivaprasad	
27	C.C. 1160/2016 (Cross of PW1)	23-12-2020	M/s Nandini Milk Producers Credit Co-operative Society by its secretary Smt. G.P. Kusuma Vs Chandraiah	VASANTH KUMAR.D.
(C.C./0001160/2016)				
: C.C./0001160/2016				
28	C.C. 1153/2016 (Cross of PW1)	23-12-2020	G.R. Jayaram Vs B. Nagaraj	
29	C.C. 348/2017 (Cross of PW1)	23-12-2020	V. Rajagopalasetty Vs K.S. Gangadhara	B.D. JAGADEESH
(C.C./0000348/2017)				
: C.C./0000348/2017				
30	C.C. 426/2017 (Cross of PW1)	23-12-2020	R. Subramanyam Vs Kallelulla	
(C.C./0000426/2017)				
: C.C./0000426/2017				
31	C.C. 528/2017 (Cross of PW1)	23-12-2020	R. Nagendra Babu Vs Mehaboob Khan	
32	C.C. 966/2017 (Cross of PW1)	23-12-2020	Diwakar Vs Umashankar	
33	C.C. 1014/2017 (Cross of PW1)	23-12-2020	Dinesh Vs Rajashekar	
34	Crl.Misc. 152/2018 (For Objection)	23-12-2020	Rangamma Vs Rangappa	Lingappa.K.B
35	Crl.Misc. 291/2019 (For Objection)	28-12-2020	Shylaja @ Divya k.T. Vs K.V. Shivakumar	G.R.Manjunathaswamy
36	Crl.Misc. 300/2019 (For Objection)	28-12-2020	T.S.Shankaramurthy Vs T.S.Vijay Kumar	Udayakumar T.K
37	C.C. 594/2012 (Steps)	28-12-2020	S.D. MANJUNATHA Vs JENUSHREE TRADERS	H.LAKSHMAN B.K. CHANNAKESHAHA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	C.C. 572/2013 (Steps)	28-12-2020	SRI RAMA TRANSPORT FINANCE CO LTD. RBY ITS P A HOLDER KUMARSWAMY Vs CHAMAN PASHA	
39	C.C. 1231/2015 (Steps)	28-12-2020	MS NANDINI MILK PRODUCERS CREDIT CO-OP. SOCIETY TIPTUR BY ITS SECRETARY G.P. KUSUMA Vs RAJESHWARI	VASANTH KUMAR.D.
40	C.C. 2286/2015 (Steps)	28-12-2020	BASAVESHWARA Vs GNANAMURTHY	SHASHIBHUSHANA. G.M.
41	C.C. 114/2016 (Steps)	28-12-2020	MS.SRIRAM TRANSPORT FINANCE CO.LTD. TIPTUR RBY. KUMARASWAMY Vs NADAKERIAH	DAYANANDA.K.R.
42	C.C. 572/2019 (Issue NBW to Accused)	28-12-2020	Tiptur Rural Police Station Vs Ajay V.	State by Complainant
43	C.C. 622/2019 (Issue NBW to Accused)	28-12-2020	Karnataka State by H. Suresh Vs Ganesh V.S.	State by Complainant
44	C.C. 632/2019 (Issue NBW to Accused)	28-12-2020	Tiptur Rural Police Station Vs Manjunath	State by Complainant
45	C.C. 62/2020 (Issue NBW to Accused)	28-12-2020	Kibbanahalli Police Vs Hanumantharaya	State by Complainant
46	C.C. 448/2020 (APPEARANCE OF ACCUSSED)	28-12-2020	M.C. Vijayakumari Vs Kuppur Lingaiah	State by Complainant
47	C.C. 142/2019 (For HBC)	31-12-2020	Kibbanahalli Police Vs Gangadhara T.S.	State by Complainant
48	C.C. 278/2019 (For HBC)	31-12-2020	Kibbanahalli Police Vs Rajesh	State by complainant
49	C.C. 310/2019 (For Plea)	31-12-2020	Kibbanahalli Police Vs Singri Datta Prasad	State by Complainant
50	C.C. 402/2019 (For Plea)	31-12-2020	Tiptur Rural Police Station Vs Bharath.M.L	Tiptur Rural Police Station
51	C.C. 1117/2017 (For Charge,)	31-12-2020	The PSI Kibbanahalli Police Vs Ananda	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	C.C. 36/2020 (For Charge,)	31-12-2020	Tiptur Rural Police Station Vs Harish T.N.	State by Complainant

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 100/2016 (Cross of PW1)		K.K. Dinesh Vs K.M. Jithendra naik	
2	O.S. 130/2016 (Cross of PW1)		Chandramma Vs B. Devaraju	
3	O.S. 31/2017 (Cross of PW1)		S. Nagaraju Vs Bhagyamma	
4	O.S. 251/2015 (Writter Statement)		MOHANRAJ Vs KEMPAYELLAMMA	K.S. RAMASWAMY IYENGAR
5	O.S. 357/2019 (Writter Statement)		H.M. LIngappa Vs Huchanna	Ramachandraiah.H.C
FURTHER EVIDENCE FOR PLNTF				
6	O.S. 33/2015 (EVIDENCE) IA/2/2015 IA/1/2015		G.S.KEMPEGOWDA Vs G.S.RANGASWAMY	K.S. RAMASWAMY IYENGAR
PLNTF EVIDENCE				
7	O.S. 123/2018 (EVIDENCE) IA/2/2018		B.M. Nagaraju Vs B.M. Mohan	Lakshman.H
8	O.S. 371/2019 (EVIDENCE)		Pareekshith Vs T.C. Dayananda	Somasundar S
9	O.S. 161/2015 (Further chief of PW1)		HAMPEGOWDA Vs SHIVAMMA	L.NANDISHKUMAR
10	O.S. 282/2016 (Further chief of PW1)		Mallappa Vs Rajanna	
11	FDP 7/2012 (For clarification,) IA/1/2012		SHIVAMMA Vs M.T. GANGADHARAPPA SO. THIMMAIAH AA 45 YRS FDA TOWN MUNICIPAL OFFICE KADYUR RO MADENUR KASAB	M.R. GIRISH B.S. BASAPPA
<u>11.00 AM to 02.00PM</u>				
COURT NOTICE TO PLFT.				
12	O.S. 205/2015 (SUMMONS)		SHIVAMMA Vs GURUSHANATAIAH	T.K. UDAYKUMAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 125/2016 (SUMMONS)		Siddagangamma Vs B.R. Nanjunda Swamy	
14	O.S. 405/2014 (NOTICE) IA/1/2014 IA/2/2014 IA/3/2014		JAYANNA Vs JAYANNA	S.K SATYANARAYANA
15	O.S. 241/2015 (NOTICE) IA/1/2015		SOWABAGYAMMA Vs UMESH	
16	O.S. 369/2015 (NOTICE)		GANGAMMA Vs CHIKAMMA	T.K. UDAYKUMAR
17	O.S. 39/2016 (NOTICE) IA/2/2016 IA/1/2016		SIDDARAMANAIIKA Vs MAHALINGANAIIKA	B.K. CHANNAKESHAHA
18	O.S. 21/2014 (Cross of PW1)		H.G SUDHAKAR Vs MANJUNATH	T.N.NAGABHUSHAN
19	O.S. 25/2015 (For Objection)		SAVITHRAMMA Vs BOREGOWDA	KSRI
20	O.S. 303/2015 (For Objection) IA/2/2015 IA/1/2015		N.K. JAVAREGOWDA Vs SHANTHAMMA	SHIVKUMAR
21	O.S. 319/2015 (Cross of PW1) IA/2/2015 IA/1/2015		H.S. JAYASHEELA Vs H.S. SHASHIKALA	H.C. RAMACHANDRAIAH
22	O.S. 43/2016 (Cross of PW1) IA/2/2016 IA/1/2016		T.G.VISHWANATH Vs S.GANGAIAH	H.C. RAMACHANDRAIAH
Cases listed below are adjourned due to Covid 19				
23	O.S. 353/2015 (A.D.R.)	19-12-2020	H.L. DODDAIAH Vs GOWRAMMA	H.C. RAMACHANDRAIAH
24	O.S. 431/2015 (A.D.R.)	19-12-2020	LAKSHMAMMA Vs ADHINARAYANA	H.C. RAMACHANDRAIAH
25	O.S. 145/2017 (A.D.R.)	19-12-2020	Manager, Karanataka Bank, Nonavinakere Vs N.G. Prabhushankar	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 65/2018 (Settlement)	19-12-2020	Sri Channabasaveshwara Sowhardha Pathin Sahakari Niyamitha Rep by Secretary Sunanda Vs Praveen	M.R. Girish
27	O.S. 285/2018 (Settlement)	19-12-2020	K.R. Bojegovda Vs Gangadhara	Ramachandraiah.H.C
28	O.S. 294/2017 (A.D.R.)	19-12-2020	S.B. Janardhana Vs Rama Subramanyam	K.S. RAMASWAMY IYENGAR
29	O.S. 159/2020 (SUMMONS) IA/1/2020	04-01-2021	Chiranthgowda Vs G.H. Thimmegowda	Somasundar S
30	O.S. 243/2020 (SUMMONS)	04-01-2021	Parswanatha K.C. Prop of K.C. Enterprises Vs The Panchayath Development Officer	Somasundar S
31	O.S. 249/2020 (SUMMONS)	04-01-2021	Ningappa Vs Kariyappa	Sathish.B
32	O.S. 269/2020 (SUMMONS)	04-01-2021	Raju C. Vs Parvathamma	Nataraju.M.C
33	O.S. 281/2020 (SUMMONS) IA/1/2020 IA/2/2020	04-01-2021	Ambujakshi Vs Shivarathnamma	Shobhadevi. S.V
34	O.S. 125/2017 (NOTICE)	04-01-2021	S. Beeraiah Vs R.S. Ningaraju	
35	O.S. 249/2019 (NOTICE)	04-01-2021	Syndicate Bank Vs S.B. Nandeesh	Ajay.B.N
36	O.S. 181/2020 (NOTICE) IA/1/2020 IA/2/2020	04-01-2021	Lakshamma Vs Jayanna	Venu.C
37	O.S. 291/2020 (NOTICE) IA/1/2020 IA/2/2020	04-01-2021	Raveesh.G.H. Vs Thimmegowda	Karunakar.M.B
38	O.S. 293/2020 (NOTICE) IA/1/2020 IA/2/2020	04-01-2021	Sharadamma Vs Nataraju	K.S.Sreedhara

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 42/2018 (Writer Statement)	07-01-2021	Mohanamba Vs M.B.Vedamurthy	Ramaswamy Iyengar K.S
40	O.S. 37/2019 (Writer Statement)	07-01-2021	Maganna Vs Gayathamma	Chandrappa B.G
41	O.S. 225/2019 (Writer Statement)	07-01-2021	Sathisha Vs Mahalingappa	Udayakumar T.K
42	O.S. 351/2019 (Writer Statement) IA/1/2019	07-01-2021	S.B. Kempadevamma Vs G.S. Panchaksharaiah	Yogananda.M.K
43	EX 19/2014 (Steps)	07-01-2021	THE MANAGER PRIMARY CO- OP.AGRICULTURE RURAL DEVELOPMENT BANK LIMITED TIPTUR Vs LAXMAMMA AND ANOTHER	C.CHANNEGOWDA
44	O.S. 146/2017 (Steps)	13-01-2021	Manager, Karnataka Bank, Nonavinakere, Tiptur Taluk Vs Savithamma	
45	EX 41/2018 (Issue arrest notice against JDR)	13-01-2021	Sri.Ram Chits(K) Pvt.Limited Vs Indira	Banashenkar K.B.
46	O.S. 83/2020 (Sumons to Defendant/s) IA/2/2020 IA/3/2020	13-01-2021	M. Kumar Vs C. Ravishankar	M.R. Puttaraju
47	O.S. 95/2020 (Sumons to Defendant/s) IA/2/2020	13-01-2021	Basavaraju Vs Basavaiah	K.S. Syed Zahir Hussain
48	EX 38/2020 (Issue attachment warrant of Moveables of JDR)	13-01-2021	T. Nemichand Vs Parameshaiah	Nagabhushan T.N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 1120/2016 (SUMMONS)		Honnavalli Police Vs Vishwanatha aliyas Vishwanathaiah	
2	C.C. 1121/2016 (SUMMONS)		Honnavalli Police Vs Yogesha	
3	C.C. 244/2017 (EVIDENCE)		Honnavalli Police Vs Manjunatha	N.C. ASHOK
4	C.C. 1327/2017 (EVIDENCE)		Nonavinakere Police Vs Dhananjayashetti	
Cases listed below are adjourned due to Covid 19				
5	C.C. 875/2011 (Await orders)	06-01-2021	HONNAVALLI P.S. Vs A.1 ADAVISHA KUMAR	SRI.A.P.P. B.G.KRISHNAMURTHY
6	C.C. 1197/2015 (Await orders)	06-01-2021	ASST. DRUGS CONTROLLER-2 TUMKUR Vs THAMMARAI KANNAN	
7	C.C. 653/2016 (Further payment)	06-01-2021	S.L.George Vs S.C.Basava Prabhu	
8	Crl.Misc. 258/2018 (Further payment)	06-01-2021	Jyothi Vs Kemparaju	Shobhadevi. S.V
9	Crl.Misc. 69/2019 (Await orders)	06-01-2021	S.U. Shilpa Vs S. Shashikiran	Krishnegowda
10	C.C. 993/2014 (ACCUSED STATEMENT u/s 313 CrPC)	06-01-2021	N V KERE P S Vs T.D. MOHAN KUMAR	
11	C.C. 420/2020 (For HBC)	06-01-2021	Nonavinakere Police Vs Byrappa	State by complainant
12	Crl.Misc. 339/2019 (Paper publication)	06-01-2021	Y.C. Sarvesha Vs The Thahsildar, Tiptur	S. Somasundar
13	Crl.Misc. 383/2019 (Paper publication)	06-01-2021	Devaraju Vs The Thahsildar, Tiptur	Lakshman.H
14	Crl.Misc. 120/2020 (Paper publication)	06-01-2021	Nanjamma Vs The Thahsildar, Tiptur	Yogananda.M.K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	Crl.Misc. 121/2020 (Paper publication)	06-01-2021	Nanjamma Vs The Thahsildar, Tiptur	Yogananda.M.K
16	Crl.Misc. 127/2020 (Paper publication)	06-01-2021	Umesha Vs The Thahsildar, Tiptur	M.K. Dakshinamurthy
17	P.C.R. 37/2020 (Sworn Statement)	06-01-2021	Kariyappa Vs Mahadevaiah	State by complainant

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	H.R.C. 6/2012 (Hearing on IA)		S.A. NISSAR AHMED Vs IIYAAZ AHMED	B.G.KRISHNAMURTHY K.S. RAMASWAMY IYENGAR
2	O.S. 316/2018 (Hearing on IA) IA/1/2018 IA/2/2018		Netravathi M.S. Vs B. Shivakumaraswamy	Jagadeesh.B.D
3	EX 32/2013 (Steps)		SRI RAM CHITS K PVT LTD REPRESENTED BY ITS LEGAL ASSISTANT AND GPA HOLDER S.D.JAYARAM Vs N.C.SHANKARALINGAPPA OTHERS	VASANTH KUMAR.D.
4	O.S. 376/2019 (Steps)		The Bank of Baroda Rep by its present Branch Manager Venugopal Vs M/s Sri Mahalakshmi Power Loom Industry	Lakshman.H
5	O.S. 76/2020 (Steps)		Priyanka N. Vs Navneeth Prasad S.	Udayakumar T.K
6	O.S. 218/2020 (Steps) IA/1/2020		T.S. Basavaraju Vs T.S. Dayananda	P.Nataraju
7	O.S. 126/2017 (Objection on IA)		Siddalingamma Vs Gangadharaiah	
8	O.S. 202/2015 (Amended Plaint)		SHIVIAIAH Vs JUNJASMMA	BASAPPA
9	O.S. 254/2013 (EVIDENCE) IA/1/2013 IA/2/2013		SIDDIAIAH Vs SHIVANNA AND 2 OTHERS	T.K. UDAYKUMAR
10	O.S. 274/2013 (EVIDENCE)		ABDUL REHMAN Vs ISMAIL AND 3 OTHERS	
11	O.S. 346/2013 (EVIDENCE) IA/1/2013 IA/2/2013		SOHAN R. GOWDA Vs RATHNAMMA	H.C. RAMACHANDRAIAH
12	O.S. 402/2013 (EVIDENCE)		GANGAMMA Vs NAGAMMA AND OTHERS	C.CHANNEGOWDA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 248/2014 (EVIDENCE)		NAGARATHNA Vs THIMMAKKA	T.H.KUMAR
14	O.S. 272/2014 (EVIDENCE) IA/1/2014 IA/2/2014		SMT.PARVATHAMMA Vs SMT. GOWRAMMA	T.N.NAGABHUSHAN
15	O.S. 448/2014 (EVIDENCE) IA/1/2014 IA/2/2014		PALLAVI.G.E. Vs BASAVACHAR	S.SOMASUNDAR
16	O.S. 6/1994 (Await orders)		N.G. Chandriah Vs Gowramma	
17	O.S. 176/2016 (Await orders)		Shivagangamma Vs M.N. Siddalingappa	
18	O.S. 112/2012 (ARGUMENTS) IA/1/2012		SHESHAMMA Vs H.M.RANGADHAMAI AH	T.N.NAGABHUSHAN B.G.KRISHNAMURTHY
11.00 AM to 02.00PM				
19	O.S. 92/2020 (SUMMONS)		Sarvanamma Vs Chandraiah	Karunakar.M.B
20	O.S. 126/2020 (SUMMONS)		Karnataka Bank Ltd., Vs Narasimharaju K.	Nagabhushan T.N
21	O.S. 138/2020 (SUMMONS) IA/1/2020		Ningappa Vs Rangaswamy	T.D.Zafree
22	O.S. 156/2020 (SUMMONS)		Canara Bank Vs Mudlagirigowda @ Gopalagowda	Nagabhushan T.N
23	O.S. 164/2020 (SUMMONS) IA/1/2020		T.S. Rajashekharai ah Vs T.G. Shankarappa	Somasundar S
24	O.S. 166/2020 (SUMMONS) IA/1/2020		K.V. Shashidhara Vs Indramma	C.N.Krishnamurthy
25	O.S. 200/2020 (SUMMONS) IA/1/2020 IA/2/2020		Devaraju Vs Dileepkumar	H.N. Shankaramurthy
26	O.S. 264/2020 (SUMMONS) IA/1/2020		Kallamma Vs Chandramma	Fouzia Khanam

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 286/2020 (SUMMONS) IA/1/2020 IA/2/2020		Shwetha K.J. Vs A.S. Eswaraiah @ Eshwarappa @ Esha	H.L Sudhakar
28	O.S. 296/2020 (SUMMONS) IA/1/2020 IA/2/2020		Sathish Vs Jayamma	H.Lakshman
29	O.S. 300/2020 (SUMMONS)		Siddaiah Vs Girijamma	Basavaraju H.S.
30	EX 114/2019 (For Objection)		T. Ananda Kumar Vs T. Basavaraju	H. Shivaramaiah
31	O.S. 347/2012 (EVIDENCE) IA/2/2012 IA/1/2012		LAKKAMMA Vs SHIVARUDRAIAH	T.K. UDAYKUMAR S.SOMASUNDAR
32	O.S. 70/2013 (EVIDENCE)		GANGAIAH Vs NARASAMMA @ SANNAMMA ANOTHER	C.CHANNEGOWDA
33	O.S. 114/2013 (EVIDENCE) IA/1/2013 IA/2/2013		SHARADAMMA Vs GANGANNA AND OTHERS	NANJEGOWDA H.G.
CROSS EXAMINATION OF PW				
34	O.S. 140/2008 (EVIDENCE) IA/1/2008 IA/2/2008		PARVATHAMMA Vs MAHALINGAIAH AND OTHERS	B.G.CHANDRAPPA S.SOMASUNDAR
35	O.S. 326/2018 (For clarification,) IA/1/2018 IA/2/2018		Zia Ulla Rehaman Vs Ameer Jan	Lakshman.H
Cases listed below are adjourned due to Covid 19				
36	O.S. 102/2014 (For clarification,)	14-12-2020 (02.45 PM to 05.45PM)	T.P. PRADEEP KUMAR Vs KRISHNEGOWDA	A.M. VIDYASHANKAR
37	FDP 11/2016 (commissioner report)	14-12-2020	K S Sarvamangala Vs K S Sadashivaiah	
38	O.S. 386/2018 (SUMMONS)	14-12-2020	H R Hemaraju Vs Ramachandra	Ramachandraiah.H.C
39	O.S. 218/2019 (SUMMONS) IA/1/2019	14-12-2020	Gangappa Vs Rajashekhar	Fouzia Khanam

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40	O.S. 332/2020 (SUMMONS) IA/1/2020 IA/2/2020	14-12-2020	Kariyappa Vs N.S.Kumar	H.Lakshman
41	Misc 1/2020 (NOTICE)	14-12-2020	Kavitha B.R. Vs H.S. Basavaraju	Udayakumar T.K
42	O.S. 113/2017 (Cross of PW1)	14-12-2020	Dr. R. Anil Vs C. Prabhu	
43	O.S. 2/2019 (For Objection) IA/1/2019 IA/2/2019	14-12-2020	N. Manjula Vs The Manager,	Shobhadevi. S.V
44	O.S. 114/2015 (Writter Statement) IA/3/2015 IA/2/2015 IA/1/2015	14-12-2020	B.P. PRADEEP Vs CHANDRAMMA	UMESH RAO
45	O.S. 130/2017 (Writter Statement)	14-12-2020	Rangamma Vs Renukamma	
46	O.S. 364/2019 (Writter Statement) IA/1/2019 IA/2/2019	14-12-2020	Shivananjappa Vs Rangaswamy	Krishnamurthy.B.G
47	O.S. 306/2020 (Writter Statement) IA/1/2020	14-12-2020	Kanthamma Vs Vasanthamma	B.P.Rajendraprasad
48	O.S. 52/2019 (Hearing on IA) IA/1/2019	14-12-2020	Parashivamurthy Vs Shivakumar	G.S. Mallesh
49	EX 2/2018 (Steps)	14-12-2020	Smt. Lakshmiddevamma (Dead by LRs) Vs Smt. Lingamma	Sreedhara.K.S
50	O.S. 180/2019 (Steps)	14-12-2020	Nagarathamma Vs Boramma	K.V. Hiriyanna
51	O.S. 188/2019 (Steps) IA/1/2019	14-12-2020	Nagarathna.H.R. Vs Rangappa	D.S.Umesh
52	O.S. 107/2017 (ARGUMENTS)	14-12-2020	Dharma Vs Gangamma	
53	Misc 5/2014 (For clarification,)	14-12-2020	K.NANJAMARI Vs SIDDARAMAIAH	B.G.CHANDRAPPA

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54	O.S. 244/2015 (For clarification,)	14-12-2020	NAZEERSAB Vs SAVAULLA	M.R. GIRISH
55	O.S. 159/2016 (For clarification,)	14-12-2020	Nagaraju Vs Rangaiah	
(O.S./0000159/2016)				
: O.S./0000159/2016				
56	EX 51/2018 (For clarification,)	14-12-2020	S.G. Prasad Vs Jayamma	Udayakumar T.K
57	O.S. 18/2016 (Await Report)	14-12-2020	MAHALINGAIAH Vs P.A.KANCHIRAYA	BHARATHRAJ
58	O.S. 236/2019 (Compliance of U. Sec 89 of CPC)	14-12-2020	Kavitha B.R. Vs H.S.Basavaraju	Udayakumar T.K
59	O.S. 156/2015 (EVIDENCE) IA/2/2015 IA/1/2015	17-12-2020	ABDUL RAHIM Vs MANI	FOUZIA KHANUM
60	O.S. 192/2015 (EVIDENCE) IA/2/2015 IA/1/2015	17-12-2020	GANGADHARAI AH Vs BASAVALINGAIAH	S.SOMASUNDAR
61	O.S. 230/2015 (EVIDENCE)	17-12-2020	UMADEVI Vs RUDRAMMA	S.SOMASUNDAR
62	O.S. 252/2015 (EVIDENCE)	17-12-2020	BHOOMIKA Vs SHIVASHANKARAI AH	M.R. GIRISH
63	O.S. 262/2015 (EVIDENCE) IA/2/2015 IA/1/2015	17-12-2020	SHIVABASAVAI AH Vs MAHALINGAPPA	B.G.CHANDRAPPA
64	O.S. 298/2015 (EVIDENCE) IA/2/2015 IA/1/2015	17-12-2020	K. SHANTHAMMA GPA HOLDER MANJUNATH Vs PRASANNA	S.JAYANNA
65	O.S. 316/2015 (EVIDENCE)	17-12-2020	M PANDURANGAREDDY Vs THE MANAGING DIRECTOR	T.K. UDAYKUMAR
66	O.S. 390/2015 (EVIDENCE) IA/2/2015 IA/1/2015	18-12-2020	SHIVALINGAIAH Vs RANGAPPA @ PUJARI RANGAPPA	M.K. DHAKSHINAMURTHY

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67	O.S. 476/2015 (EVIDENCE) IA/1/2015	18-12-2020	B.S.MALLUNDAPPA Vs N.S. VEERABADRIAH ANOTHER	
68	O.S. 140/2016 (EVIDENCE)	18-12-2020	G. chaithanya Vs A.V. Gurubasavegowda	T.K. UDAYKUMAR
69	O.S. 196/2016 (EVIDENCE)	18-12-2020	Mallaiah, Vs Mahabubiyamma,	
(O.S./0000196/2016)				
: O.S./0000196/2016				
70	O.S. 205/2016 (EVIDENCE)	18-12-2020	The Secretary, Sri Veerashaivanandashrama Trust, Tiptur. Vs Ramakant Vittal Pai	B.N. AJEY
71	O.S. 221/2017 (EVIDENCE)	18-12-2020	Jayamma Vs Drakshayanamma	
72	O.S. 253/2017 (EVIDENCE) IA/2/2017 IA/1/2017	18-12-2020	G.K. Somashekar Vs G.K. Yogish	C.CHANNEGOWDA
73	O.S. 276/2017 (EVIDENCE) IA/1/2017	18-12-2020	Huchegowda Vs Devaraju	H.P. MAHALINGAPPA
74	O.S. 317/2017 (EVIDENCE) IA/2/2017 IA/1/2017	18-12-2020	N.A. Manjula Vs Anjanappa	M.R.G
75	O.S. 370/2017 (EVIDENCE) IA/2/2017 IA/1/2017	18-12-2020	Sri. R.S. Nataraju Vs H. Radha	Sreedhara.K.S
76	O.S. 3/2018 (EVIDENCE) IA/1/2018	18-12-2020	S.R. Shivaprakasha shetti Vs S.H. Rajashekarappa @ Karadi mane Rajanna	
77	O.S. 148/2018 (EVIDENCE) IA/1/2018 IA/2/2018	18-12-2020	Gowramma Vs H S Chandrashekaraiiah	Jagadeesh.B.D
78	O.S. 164/2018 (EVIDENCE)	18-12-2020	Jagadeesha Vs Veerasha	Ramachandraiah.H.C

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79	O.S. 166/2018 (EVIDENCE) IA/1/2018 IA/2/2018	18-12-2020	Boraiah Vs Boraiah	Tiptur Venkatesh
80	O.S. 240/2018 (EVIDENCE) IA/1/2018 IA/2/2018	19-12-2020	K. Huchappa Vs Siddalingaiah	Lakshman.H
81	O.S. 336/2018 (EVIDENCE) IA/1/2018 IA/2/2018 IA/3/2018	19-12-2020	B.R. Sundaresh Vs B. Rudraiah	Jagadeesh.B.D
82	O.S. 100/2019 (EVIDENCE)	19-12-2020	Mohammed Zuber @ Sayid Vs Bibi Hajira	Ramaswamy Iyengar K.S
83	O.S. 130/2019 (EVIDENCE) IA/1/2019	19-12-2020	Anjanappa Vs Manjunatha	Fouzia Khanam
84	O.S. 250/2019 (EVIDENCE)	19-12-2020	Syndicate Bank Vs Shobha	Ajay.B.N
85	O.S. 264/2019 (EVIDENCE)	19-12-2020	A.S. Parameshwaraiah Vs Chandraiah @ Chandrappa	Udayakumar T.K
86	O.S. 336/2019 (EVIDENCE) IA/1/2019	19-12-2020	H.S. Shobha Vs Siddaramaiah	Somasundar S
87	O.S. 280/2017 (Further chief of PW1)	19-12-2020	Gowamma Vs V.G. Manjunatha	T.K. UDAYKUMAR
88	O.S. 56/2017 (Plaintiff Evidence)	19-12-2020	G.S. Lohith Vs Rudramma	
(O.S./0000056/2017)				
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89	O.S. 378/2017 (Plaintiff Evidence)	19-12-2020	Vijaykumar Maruteppa Arkachari Vs M.R. Bharathi	
90	O.S. 92/2018 (Plaintiff Evidence) IA/1/2018 IA/2/2018	19-12-2020	N. Rangaswamy Gowda Vs Smt. Kempamma (Chandramma)	Lakshman.H
91	O.S. 111/2018 (Defendant Evidence) IA/1/2018 IA/2/2018	19-12-2020	Hiriyanna Vs Ningappa	Lingappa.K.B

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92	O.S. 272/2018 (Plaintiff Evidence) IA/1/2018 IA/2/2018	19-12-2020	Chandrashekharaiiah Vs Manjunatha	B.G. Chandrappa
93	O.S. 112/2019 (Plaintiff Evidence) IA/1/2019	19-12-2020	N.S. Ningappa Vs Narasimhamurthy	Nataraju.M.C
